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OFFICE OF THE
KAKCHING KHUNOU MUNICIPAL COUNCIL
KAKCHING KHUNOU, KAKCHING DISTRICT, MANIPUR -795103

N O T I F I C A T I O N

Kakching Khunou, the 10th February, 2026

No.14/2/2025-KKMC: Whereas, the Draft, **"Kakching Khunou Municipal Council Building Bye-Laws, 2025"** was notified for adoption of **"The Model Manipur Unified Building Bye-laws, 2024"** as **"Kakching Khunou Municipal Council Building Bye-Laws, 2025"** in the Manipur Gazette, Extra Ordinary No.231 dated 15.12.2025 under the Notification of even No. dated 05.12.2025 thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And whereas no objections/suggestions have been received by the Office of the Kakching Khunou Municipal Council on the said draft Bye-Laws within the stipulated period;

Now, therefore, in exercise of the powers conferred by Section 212 of the Manipur Municipalities Act, 1994 the Draft, **"Kakching Khunou Municipal Council Building Bye-Laws, 2025"** is hereby published in the Manipur Gazette for general information as **"Kakching Khunou Municipal Council Building Bye-Laws, 2025"**(Annexure-I).

The Annexure-I will be available at the Town Planning Department official website https://tpmanipur.mn.gov.in.

THAIKHUIPOU PAMEI,
Chief Executive Officer,
Kakching Khunou Municipal Council.

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Digitally signed by
Thingbaijam Binodkumar Singh
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